## **Declaration of Assets and Liabilities**

Year 2022

I, Seema Kumari son/daughter/wife of Shri Bindeshwari Mahto,

Aged 34 years, belonging to Bihar Legislative Assembly and presently working

as Research/Reference Assistant give herein below the details of the assets

(immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

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#### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Coscription	Self	Spouse Name(S)	Dependant-1	Dependant-2	Dependant
(i)	Cash	₹5,000/-	NIL	Name NIL	Name NIL	3 Etc. Nam NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	₹1,50,000/	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	₹ 2,50,000/- in ELSS ₹6,00,000/-in Shares	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	₹21,500/- in PPF Account	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	NIL	NIL	NIL
	Jewellery (give details of weight and value)	Gold-30 Gram Silver-50Gram	NIL	NIL	NIL	NIL
	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

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**Note**: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

### A. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Cescription	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	Etc. Name NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on Feb 2022
(a)	(i) Loans from Banks	NIL.	
	(ii) Loans from financial institutions	NIL	NIL NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL .	NIL
	(d) dues to departments dealing with telephones	NIL	NIL

	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which	104239700071221	
	Income Tax Return filed. Give also Permanent	A.Y. 2021-22 CCWPK6222J	NIL
	Account Number (PAN)]  (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

#### C. Personal Detail

GPF/CPF/PRAN No.

110104057926

Gender

**FEMALE** 

Date of Birth

24/04/1987

Class/Group

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Cadre

- Bihar Legislative Assembly Secretariat

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Seema Lumari

Name of Employee: Seema Kumari

Place: Patna

Designation: Research/Reference Assistant

Date: 04 Feb 22

Department: Bihar Legislative Assembly Library

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format.